

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2023/11626 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri R.K.Todi,
District & Sessions Judge (i/c),
Goalpara.

Dated Guwahati, the 9th December, 2024.

Sub:- **Casual leave and Restricted Holiday.**

Ref:- Letter No. DJG/5717 Dated 05.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.12.2024 as well as Restricted Holiday on 10.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 08.12.2024 till the morning of 11.12.2024.** The Chief Judicial Magistrate, Goalpara, and in his absence, the i/c Chief Judicial Magistrate, Goalpara shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2023/11627 /A, dated , 09-12-24

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

